Central Electricity Regulatory Commission New Delhi

No. L-1/261/2021/CERC

Dated: 18.6.2022

CORRIGENDUM

In the Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State Transmission System) Regulations, 2022, ('Principal Regulations'), the following sentence shall be added in Annexure-I after the Table:

"GNA for HVDC_SR shall be 6.15 MW (in addition to the Other Entities included in the above table) "

Sd/-(Harpreet Singh Pruthi) Secretary

Note: The above corrigendum shall be incorporated in the Principal Regulations to be notified in the Gazette.

Central Electricity Regulatory Commission (Connectivity and General Network Access to the inter-State transmission System) Regulations, 2022